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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

NEW DELHI
PUBLIC NOTICE No. 91 (RE-2006)/2004-09
Dated 29th March 2007

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-2009, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures (Vol. I):

1. Note 2 as well as the annexure to Certificate of Chartered Accountant/ Cost and Works Accountant given at Sr. No 2 of the CA/ICWA certificate as contained in Appendix 26 is hereby deleted.
2. Last Date for filing application under Focus Market Scheme as per Para 3.20.1 and Focus Product Scheme as per Para 3.21.1 for exports done from 01.04.2006 till 31.03.2007 is extended to 31.03.2008.

This issues in Public interest.

Sd/-
(Dr. CHRISTY L FERNANDEZ)
DIRECTOR GENERAL OF FOREIGN TRADE

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